

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.11072/2018

ALIGARH MUSLIM UNIVERSITY

Appellant(s)

VERSUS

HAR PRASAD(DEAD) THR LR . & ORS.

Respondent(s)

(IA No. 51649/2021 - EXEMPTION FROM FILING AFFIDAVIT)

WITH

C.A. No. 11071/2018 (III-A)

(IA No. 51664/2021 - EXEMPTION FROM FILING AFFIDAVIT)

Date : 27-02-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
[IN CHAMBERS]

For Appellant(s) Mr. Shadan Farasat, AOR

For Respondent(s) Mr. Praveen Jain, AOR

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner submits that the service is complete and a Vakalatnama has been filed on behalf of the substituted respondents.

List the matter before regular court for appropriate orders.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(NIDHI BHARDWAJ)
COURT MASTER (NSH)